

103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 574/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M

Name of the Company	Bank of Maharashtra -Vs- Visa Power Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	ARUN GUPTA, FCA	IRP, Anil Sood	Arundhiti
2.	Wishnik Sengupta, Adv		12/1/18

ORDER

Ld. Counsel for the Interim Resolution Professional (IRP) is present. No one is present from the financial creditor's and the corporate debtor's side.

Ld. Pr. CA on behalf of IRP has filed the progress report, which may be taken on record.

List it on 13/02/2018 for further order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)